

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.01.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 297 of 2023 in Comp. App. (AT) No.____ of 2023	Hemant Babulal Prajapati Vs. Bank of Baroda & Anr.	M.S. Vishnu Sankar
2.	I.A. No. 307 of 2023 in Comp. App. (AT)(Ins) No.____ of 2023	Bhotika Trade & Services Pvt. Ltd. Vs. Avinash EM Projects Pvt. Ltd.	Anup Kumar

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- 2. Website: wwaw.nclat.nic.in**

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Assistant Registrar